

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1906**

**TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2017 / PHALGUNA 23, 1938 (SAKA)**

**PENSIONER OF NDMC AND MCD**

**1906. SHRI VIJAY KUMAR HANSDAK:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the NDMC and the three MCDs in the NCT of Delhi have verified whether the beneficiaries of pension are still alive or not;**

**(b) if so, the details thereof during 2014-15, 2015-16 and 2016-17;**

**(c) whether any biometric data has been used to verify these pension beneficiaries;**

**(d) if not, the reasons therefor; and**

**(e) the amount of money given by NDMC and the three MCDs to pensioners/ beneficiaries during the current Fiscal Year (2016-17)?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): The New Delhi Municipal Council (NDMC) and North, South and East Delhi Municipal Corporations have informed that their employees are governed by Central Civil Services (Pension) Rules, 1972. All the pension is disbursed by banks to the beneficiaries of pension to retired employees on**

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**the basis of the life certificate obtained by the bank in the month of November every year as a proof that particular pensioners is alive on the particular date. If the life certificate is not given by the pensioner then the payment of pension is stopped.**

**The year-wise detail/number of pensioners is as under:**

<b>Year</b>	<b>NDMC</b>	<b>North DMC</b>	<b>SouthDMC</b>	<b>East DMC</b>
<b>2014-15</b>	<b>9470</b>	<b>8244 (till 31.12.14)</b>	<b>4417 (till 31.12.2014)</b>	<b>3298(till 31.12.2014)</b>
<b>2015-16</b>	<b>9750</b>	<b>9492(till 31.12.2015)</b>	<b>5581 (till 31.12.2015)</b>	<b>3779(till 31.12.2015)</b>
<b>2016-17</b>	<b>10030</b>	<b>11256 (till 31.12. 2016)</b>	<b>7112 (till 31.12.2016)</b>	<b>4411(till 31.12.2016)</b>

**(c) & (d): The three MCDs have informed that no Biometric data is used to verify these pension beneficiaries. However, instructions of Central Government pension rules issued by Ministry of Finance from time to time are adhered to.**

**New Delhi Municipal Council(NDMC) has adopted “Jeevan Pramaan Scheme an Aadhaar Based Digital Life Certificate” to verify the pension beneficiaries and till date around 3560 pensioners have already registered themselves to avail the facility.**

**(e): The details of amount of money given by NDMC and three MCDs during the fiscal year 2016-2017 (till February, 2017) to its pensioners/beneficiaries are as under:**

<b>Department</b>	<b>Amount (in crore)</b>
<b>New Delhi Municipal Council(NDMC)</b>	<b>Rs.227.00</b>
<b>North DMC</b>	<b>Rs.294.66</b>
<b>South DMC</b>	<b>Rs.203.00</b>
<b>East DMC</b>	<b>Rs.107.09</b>

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